NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

64. MA 141/2018 MA 361/2017 In TCP 18/2016

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Haresh G. Mataliya & Ors.
V/s
Pallavi Gems Pvt. Ltd. & Ors.

APPEARANCES: -
FOR THE APPLICANT : Adv. M. S. Bhardwaj
FOR THE RESPONDENT : Absent

Section: 56,59,62 Of Companies Act 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.11.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari